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Title: The Minister of State in the Ministry of Urban Development laid a statement regarding status of implementation of the recommendations contained in the 14<sup>th</sup> Report of Standing Committee on Urban Development on Demands for Grants (2006-07) pertaining to the Ministry of Urban Development.

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN): Mr. Speaker, Sir, on behalf of my senior colleague, Shri S. Jaipal Reddy, I beg to lay this statement in pursuance of the direction 73A of the hon. Speaker, Lok Sabha, which reads as under:-

"The Minister concerned shall make once in six months a statement in that House regarding the status of implementation of recommendations contained in the Reports of Departmentally Related Standing Committee of Lok Sabha with regard to his Ministry."

I would like to inform for the benefit of the hon. Members of the House that the 14<sup>th</sup> Report of the Standing Committee of the 14<sup>th</sup> Lok Sabha on Urban Development was presented to Lok Sabha on 22<sup>nd</sup> May, 2006. The Report contains 19 recommendations. Latest status of Action Taken by the Government has been indicated against each recommendation in the enclosed statement. Action Taken Notes on these recommendations as prevailing in August, 2006 were sent by the Ministry of Urban Development to the Standing Committee on Urban Development on 28<sup>th</sup> August, 2006.

Mr. Speaker, Sir, I would like to inform the hon. Members that in respect of 19 recommendations, which have been accepted by the Government, further follow up action wherever necessary will be taken.

The Annexure to this statement is placed on the Table of the House.

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\* Laid on the Table of the House and also placed in Library. See No. LT 5671/2006